

(vii) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित भारतीय दूरसंचार विनियामक प्राधिकरण (दूसरा) अध्यादेश, 1996 (1996 का संख्यांक 20)।

[Placed in Library. See No. LT—12/96]

(viii) *भारत के राजपत्र, दिनांक 19 अप्रैल, 1996 में प्रकाशित, कर्मचारी भविष्य निधि, और प्रकीर्ण उपबंध (संशोधन) अध्यादेश, 1996 (1996 का अध्यादेश 2), दिनांक 5 जनवरी, 1996।

[Placed in Library. See No. LT—14/96]

(ix) *भारत के राजपत्र, दिनांक 19 अप्रैल, 1996 में प्रकाशित, भवन और अन्य सन्निर्माण कर्मकार (नियोजन तथा सेवा शर्त विनियमन) अध्यादेश, 1996 (1996 का अध्यादेश 3) दिनांक 5 जनवरी, 1996।

[Placed in Library. See No. LT—15/96]

(x) *भारत के राजपत्र, दिनांक 19 अप्रैल, 1996 में प्रकाशित, भवन और अन्य सन्निर्माण कर्मकार कल्याण उपकर अध्यादेश, 1996 (1996 का अध्यादेश 4), दिनांक 5 जनवरी, 1996।

[Placed in Library. See No. LT—15/96]

(xi) *भारत के राजपत्र दिनांक 19 अप्रैल 1996 में प्रकाशित भवन और अन्य सन्निर्माण कर्मकार कल्याण उपकर अध्यादेश, 1996 (1996 का अध्यादेश 4) दिनांक जनवरी, 1996।

[Placed in Library. See No. LT—16/96].

THE LEADER OF THE OPPOSITION (SHRI S. B. CHAVAN): Mr. Chairman, Sir, May I make a small submission?

MR. CHAIRMAN: Yes, please.

SHRI S. B. CHAVAN: Sir, on 27th and 28th we do not have any business in the House. Twentyninth happens to be a holiday. Therefore, I would request that the House be adjourned till the 30th.

HON. MEMBERS: We support it.

ANNOUNCEMENT RE. CANCELLATION OF SITTINGS OF RAJYA SABHA

MR. CHAIRMAN: The suggestion is unanimously carried. And I have to inform the hon. Members that there is some change in the Muharram holiday. As Muharram is being observed on Wednesday, the 29th May, 1996, there will be no sitting of the House on that day. Instead, the House will sit on Thursday, the 30th May, 1996. The House stands adjourned till 11.00 A.M. on Thursday, the 30th May, 1996.

The House then adjourned at thirtyone minutes past one of the clock till eleven of the clock on Thursday, the 30th May, 1996.